

Cause List for Mediation Centre

Date : 08/04/2026

Mediator : Ms. Amita Goyal, Advocate

Case No.: 1675/25 Case Id: 2603M02991 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 AM
BANK OF BARODA Vs. HARBHAJAN SINGH
Total Days spent : 27

Case No.: 454/25 Case Id: 2602M02108 Referring Judge : Sh. Gaurav Ujjwal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 AM
AGRICO ORGANICS LTD Vs. DEEPALI GUPTA
Total Days spent : 48

Case No.: 3326/21 Case Id: 2603M03122 Referring Judge : Ms. Komal Garg, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 AM
NATTY ARORA Vs. M/S SACHDEVA TRADERS
Total Days spent : 27

Case No.: 560/19 Case Id: 2601M00970 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 12:00:00 PM
ANJU KAPUR Vs. SANJEEV KAPUR
Total Days spent : 69

Case No.: 326/23 Case Id: 2604M04130 Referring Judge : Sh. Gopal Singh Chauhan, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM
RAJESH SAINI Vs. SUMAN
Total Days spent : 6

Case No.: 832/25 Case Id: 2602M01597 Referring Judge : Sh. Ashutosh Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:30:00 PM
STATE BANK OF INDIA Vs. RUCHI OBEROI
Total Days spent : 55

Case No.: 759/23 Case Id: 2601M00882 Referring Judge : Sh. Vinay Singhal, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:30:00 PM
ANOOP Vs. TARA CHAND PANWAR & ANR
Total Days spent : 69

Case No.: 8514/19 Case Id: 2601M00972 Referring Judge : Sh. Danveer, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
HPL ELECTRIC & POWER LTD Vs. KANCHAN LAL PAUL
Total Days spent : 69

Case No.: 7/21 Case Id: 2601M00885 Referring Judge : Sh. Vinay Singhal, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:30:00 PM

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TARA CHAND PANWAR

Vs. ANOOP

Total Days spent : 69

Total : 9

Mediator : Ms. Anju Dixit, Advocate

Case No.: 1636/22 Case Id: 2603M03870 Referring Judge : Sh. Ankur Panghal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 AM
SHREE BALAJEE HOME PRODUCTS PVT LTD Vs. GOVERDHAN SINGH SOLANKI
Total Days spent : 13

Case No.: 138/24 Case Id: 2603M03848 Referring Judge : Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 AM
KAVITA DEVI Vs. ASHOK KUMAR
Total Days spent : 13

Case No.: 503/24 Case Id: 2603M03537 Referring Judge : Sh. Lalit Kumar, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM
ESS AAY AUTOMOTIVES Vs. MOHD FARUK KHAN
Total Days spent : 20

Case No.: 1235/25 Case Id: 2602M02400 Referring Judge : Ms. Shagun Sharma, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:00:00 PM
PAWAN KR TYAGI Vs. RAJ KR TYAGI
Total Days spent : 41

Case No.: 201/23 Case Id: 2603M03618 Referring Judge : Sh. Vijay Kumar Dahiya, DHJS
Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL Hearing Time : 12:00:00 PM
SACHIN SHARMA Vs. REENA SHARMA
Total Days spent : 20

Case No.: 1398/25 Case Id: 2603M03836 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM
BANK OF BARODA Vs. ZEBA
Total Days spent : 13

Total : 6

Mediator : Ms. Anu Grover Baliga, DHJS

Case No.: 1102/25 Case Id: 2603M03799 Referring Judge : Sh. Mukesh Kumar II, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
M/S JAI NARAIN RADHEY SHYAM AND CO PVT LTD Vs. DAMAN JIT SINGH AHLUWALIA

Cause List for Mediation Centre

Date : 08/04/2026

Total Days spent : 14

Case No.: 1800/25 Case Id: 2603M03319 Referring Judge : DLSA Central, DLSA (Central)
Case Type : COMMERCIAL : COMMERCIAL Hearing Time : 2:30:00 PM
PRASHANT GOEL Vs. SUNIL KUMAR

Total Days spent : 25

Total : 2

Mediator : Ms. Babita Chaudhary, Advocate

Case No.: 685/21 Case Id: 2604M04146 Referring Judge : Ms. Mayuri Singh, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:30:00 AM
AAMIR MOINUDDIN Vs. NAZIR MOINUDDIN AND ANR

Total Days spent : 6

Case No.: 1804/25 Case Id: 2603M03533 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 AM
PUNJAB NATIONAL BANK Vs. BRAHAMPAL SINGH

Total Days spent : 20

Case No.: 14351/24 Case Id: 2604M04148 Referring Judge : Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:30:00 AM
SHRIRAM FINANCE LTD Vs. AJAY KUMAR

Total Days spent : 6

Case No.: 140/18 Case Id: 2603M03548 Referring Judge : Sh. Arvind Dev, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM
MAHENT PIL MANGAL DAS Vs. RAVI KUMAR JUNEJA

Total Days spent : 20

Case No.: 128/25 Case Id: 2603M02961 Referring Judge : Sh. Shiv Kumar, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM
UCO BANK Vs. M/S SATNAM ENTERPRISES

Total Days spent : 27

Case No.: 770/24 Case Id: 2603M03844 Referring Judge : Ms. Manya, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 PM
JYOTI Vs. MAGHAN LAL BAID

Total Days spent : 13

Case No.: 1385/25 Case Id: 2604M04144 Referring Judge : Ms. Shivali Sharma, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
CHAWAL SINGH Vs. YASHPAL SINGH

Cause List for Mediation Centre

Date : 08/04/2026

Total Days spent : 6

Case No.: 3098/24 Case Id: 2602M01938 Referring Judge : Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 3:00:00 PM
PUNJAB NATIONAL BANK Vs. MUKESH KUMAR

Total Days spent : 48

Total : 8

Mediator : Ms. Beena Sharma, Advocate

Case No.: 15/26 Case Id: 2603M03824 Referring Judge : Sh. Gopal Singh Chauhan, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:00:00 AM
SEEMA MISHRA Vs. ARUN KUMAR AND ORS

Total Days spent : 15

Case No.: 7482/21 Case Id: 2603M03735 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
GURMEET SINGH Vs. RAKESH ARORA

Total Days spent : 15

Total : 2

Mediator : Ms. Madhu Kalia, Advocate

Case No.: 463/24 Case Id: 2603M03845 Referring Judge : Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 11:30:00 AM
SUNITA Vs. SONU

Total Days spent : 13

Case No.: 3689/24 Case Id: 2602M01270 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
TARU AGENCIES & INVESTMENT PVT LTD Vs. RAJESH KUMAR

Total Days spent : 62

Case No.: 685/25 Case Id: 2603M02997 Referring Judge : Ms. Disha Langan, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM
MONIKA Vs. KRISHAN DRALL

Total Days spent : 27

Case No.: 1344/21 Case Id: 2603M03847 Referring Judge : Ms. Ishita Bhardwaj, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM
JAGMOHAN SINGH Vs. JITENDER KUMAR MALIK

Total Days spent : 13

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Date : 08/04/2026

Case No.: 542126/16 Case Id: 2603M04017 Referring Judge : Sh. Nishat Bangarh, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM
DELHI JAL BOARD Vs. KFC RESTURANT
Total Days spent : 13

Case No.: 353/25 Case Id: 2603M03513 Referring Judge : Sh. Anil Antil, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
GULSHAN ARORA Vs. SARABJEET KAUR
Total Days spent : 20

Case No.: 3235/16 Case Id: 2603M03831 Referring Judge : Sh. Umesh Kumar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SULTANA Vs. NDMC
Total Days spent : 13

Case No.: 3123/16 Case Id: 2603M03832 Referring Judge : Sh. Umesh Kumar, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
MOHD ARAFEEN Vs. MOHD KAMIL
Total Days spent : 13

Case No.: 559/24 Case Id: 2603M03941 Referring Judge : Ms. Deepika Goyal Shokeen, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
BHAWNA Vs. MANOJ
Total Days spent : 13

Case No.: 678/25 Case Id: 2601M00871 Referring Judge : Sh. Vinay Singhal, DHJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 11:00:00 PM
URMILA DEVI Vs. AJEET SINGH
Total Days spent : 69

Total : 10

Mediator : Ms. Meenakshi Verma, Advocate

Case No.: 173/20 Case Id: 2602M02261 Referring Judge : Ms. Goma Dabas Gupta, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 PM
DEEPAK SHARMA Vs. SANJAY SHARMA
Total Days spent : 43

Case No.: 116/20 Case Id: 2602M02262 Referring Judge : Ms. Goma Dabas Gupta, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 PM
ANJU SHARMA Vs. SANJAY SHARMA
Total Days spent : 43

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Date : 08/04/2026

Case No.:	2167/23	Case Id:	2602M02544	Referring Judge :	Ms. Kahkashan Jabin, DJS	Hearing Time :	12:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
HEEMA		Vs.	SHANKAR SINGH			Total Days spent :	39
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Case No.:	519/25	Case Id:	2602M02137	Referring Judge :	Ms. Shruti Sharma-II, DJS	Hearing Time :	12:30:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
PREETI KAUR BHULLAR		Vs.	JAGDEEP SINGH BHULLAR			Total Days spent :	46
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Total :	4						

Mediator : Ms. Nahed Anjum, Advocate

Case No.:	5708/24	Case Id:	2603M03931	Referring Judge :	Ms. Urvi Gupta, DJS	Hearing Time :	11:00:00 AM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
BIJENDER KUMAR		Vs.	ANJU VERMA			Total Days spent :	13
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Case No.:	834/25	Case Id:	2601M01049	Referring Judge :	Sh. Sunil Choudhary, DHJS	Hearing Time :	11:30:00 AM
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT						
BSES YPL		Vs.	FARHAN			Total Days spent :	66
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Case No.:	1050/24	Case Id:	2603M03006	Referring Judge :	Sh. Manoj Kumar, DHJS	Hearing Time :	12:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
ANITA MITTAL		Vs.	SANTOSH MALHAN			Total Days spent :	27
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Case No.:	648/24	Case Id:	2603M03110	Referring Judge :	Sh. Pankaj Arora, DHJS	Hearing Time :	12:30:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
SOURABH SINGHAL		Vs.	BASANT SINGHAL			Total Days spent :	27
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Case No.:	776/24	Case Id:	2603M03109	Referring Judge :	Sh. Pankaj Arora, DHJS	Hearing Time :	12:30:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
SOURABH SINGHAL		Vs.	SONALI SINGHAL			Total Days spent :	27
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Case No.:	1317/23	Case Id:	2602M02737	Referring Judge :	Sh. Sumeet Anand, DHJS	Hearing Time :	2:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
GULSHAN JAHAN		Vs.	KAMNA GUPTA			Total Days spent :	38

Cause List for Mediation Centre

Date : 08/04/2026

Case No.:	1832/25	Case Id:	2603M03163	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	Hearing Time :	2:30:00 PM	Total Days spent :	36
Case Type :	MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL								
TEENA		Vs.	KARTIK SHARMA						
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Case No.:	361/25	Case Id:	2603M03170	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	Hearing Time :	2:30:00 PM	Total Days spent :	36
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.								
TEENA		Vs.	KARTIK SHARMA						
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Case No.:	15/26	Case Id:	2603M03171	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	Hearing Time :	2:30:00 PM	Total Days spent :	36
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS								
TEENA		Vs.	KARTIK SHARMA						
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Total :	9								

Mediator : Ms. Priyanka Kasana, Advocate

Case No.:	1049/25	Case Id:	2603M03864	Referring Judge :	Ms. Richa Sharma, DJS	Hearing Time :	12:00:00 AM	Total Days spent :	13
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
BANK OF BARODA		Vs.	KUNAL SINGH						
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Case No.:	8850/24	Case Id:	2603M03550	Referring Judge :	Ms. Ravisha Sidana, DJS	Hearing Time :	11:00:00 AM	Total Days spent :	20
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
INDUSIND BANK LTD		Vs.	PARMOD						
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Case No.:	1165/25	Case Id:	2603M03932	Referring Judge :	Sh. Naveen Gupta, DHJS	Hearing Time :	12:15:00 PM	Total Days spent :	13
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
JITENDER KUMAR NIJHARA		Vs.	ARSHI KHAN						
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Case No.:	1289/25	Case Id:	2602M01264	Referring Judge :	Ms. Pooja Yadav, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	62
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
ARCHANA RAWAT		Vs.	RAVI SHEKHAR MISHRA						
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Case No.:	2048/24	Case Id:	2603M03846	Referring Judge :	Ms. Tyagita Singh, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	13
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE								
LALIT KUMAR		Vs.	POONAM						

Cause List for Mediation Centre

Date : 08/04/2026

Case No.: 927/20	Case Id: 2603M03933	Referring Judge : Sh. Akshay Prakash, DJS	Hearing Time : 2:00:00 PM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			
PARAMJEET KAUR	Vs.	NARENDER NARUAL	Total Days spent : 13
Case No.: 1051/25	Case Id: 2603M03126	Referring Judge : Sh. Naresh Kumar Malhotra, DHJS	Hearing Time : 2:00:00 PM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			
SBWOOD LAM LLP	Vs.	SHIV SHAKTI LAMINATES	Total Days spent : 27
Case No.: 56/26	Case Id: 2603M03838	Referring Judge : Sh. Sunil Kumar Sharma, DHJS	Hearing Time : 2:30:00 PM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			
SURESH KUMAR	Vs.	ABHI ENTERPRISES	Total Days spent : 13
Case No.: 334/23	Case Id: 2603M03854	Referring Judge : Ms. Anamika, DJS	Hearing Time : 3:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
REENA	Vs.	BITTU SEJWAL	Total Days spent : 13
Total : 9			

Mediator : Ms. Rajani Chauhan, Advocate

Case No.: 1358/25	Case Id: 2603M03843	Referring Judge : Ms. Richa Sharma, DJS	Hearing Time : 12:00:00 AM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
BANK OF BARODA	Vs.	HARISH CHANDRA	Total Days spent : 13
Case No.: 375/25	Case Id: 2604M04135	Referring Judge : Sh. Vivek Kumar Aggarwal, DJS	Hearing Time : 12:00:00 AM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			
PRADEEP KUMAR	Vs.	SAHIL SACHDEVA	Total Days spent : 6
Case No.: 1361/25	Case Id: 2603M03862	Referring Judge : Ms. Richa Sharma, DJS	Hearing Time : 12:30:00 AM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
BANK OF BARODA	Vs.	HARINDER RAI	Total Days spent : 13
Case No.: 435/23	Case Id: 2602M01285	Referring Judge : Sh. Manish Gupta, DHJS	Hearing Time : 12:00:00 PM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			
NISHA & ORS	Vs.	NITESH MAAN	Total Days spent : 62

Cause List for Mediation Centre

Date : 08/04/2026

Case No.: 45/23 Case Id: 2601M00311 Referring Judge : Sh. Shiv Kumar, DHJS
Case Type : PROBATE : PROBATE CASE Hearing Time : 2:00:00 PM
ROHIT KAPOOR Vs. STATE
Total Days spent : 83

Case No.: 94/25 Case Id: 2602M01942 Referring Judge : Ms. Alka Singh, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
SHARDAH AHUJA Vs. SURESH KUMAR
Total Days spent : 48

Case No.: 267/23 Case Id: 2602M02519 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:00:00 PM
SHABINA ANSARI Vs. MOHD TARIQ
Total Days spent : 41

Case No.: 3756/26 Case Id: 2603M03936 Referring Judge : Sh. Vikas Madaan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S AQUALITE INDUSTRIES PVT LTD Vs. MASOOM AKHTAR
Total Days spent : 13

Case No.: 60316/16 Case Id: 2604M04132 Referring Judge : Sh. Sunil Khatri, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
KAMLA BHANSALI Vs. PREM LAL AND ORS
Total Days spent : 6

Case No.: 97981/16 Case Id: 2604M04133 Referring Judge : Sh. Sunil Khatri, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
KAMLA BHANSALI Vs. PREM LAL AND ORS
Total Days spent : 6

Case No.: 38/26 Case Id: 2604M04142 Referring Judge : Ms. Divyashree Raina, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 3:00:00 PM
ARVEEN THAKKAR Vs. MAYANK THAKKAR
Total Days spent : 6

Total : 11

Mediator : Ms. Ruchika Singla, DHJS

Case No.: 432/25 Case Id: 2602M01986 Referring Judge : Sh. Ashutosh Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 AM
SARABJIT SINGH BEDI Vs. JASMINE KAUR BHATIA
Total Days spent : 48

Cause List for Mediation Centre

Date : 08/04/2026

Case No.: 419/25 Case Id: 2602M01994 Referring Judge : Sh. Ashutosh Kumar, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
SARABJIT SINGH Vs. JASMINE KAUR BHATIA
Total Days spent : 48

Case No.: 1450/24 Case Id: 2602M02382 Referring Judge : Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
AMBEY COOPERATIVE URBAN THRIFT AND CREDIT Vs. MANOJ CHAND JOSHI
Total Days spent : 41

Case No.: 3325/25 Case Id: 2603M03833 Referring Judge : Ms. Poonam Singh, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SUBHASH SHARMA Vs. BRIJESH SHARMA
Total Days spent : 13

Total : 4

Mediator : Ms. Sarita Aggarwal, Advocate

Case No.: 4067/24 Case Id: 2603M03867 Referring Judge : Sh. Sahil Gupta, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:30:00 PM
RAJENDER KUMAR Vs. SURENDER ARORA
Total Days spent : 13

Case No.: 650/25 Case Id: 2604M04151 Referring Judge : Sh. Gaurav Goyal, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 1:00:00 PM
ALLIANCE ASSOCIATES PVT LTD Vs. M/S SAGAWAMAL KISHAN LAL
Total Days spent : 6

Total : 2

Mediator : Ms. Vineeta Goyal, DHJS

Case No.: 1311/25 Case Id: 2603M03842 Referring Judge : Sh. Naresh Kumar Laka, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 3:00:00 PM
YAD RAM Vs. KUSUM
Total Days spent : 13

Total : 1

Mediator : Not Assigned, NIL

Case No.: 1988/23 Case Id: 2604M04427 Referring Judge : Ms. Renu Chaudhary, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 AM
ALUTIX INSULATIONS Vs. ATMA RAM KISHAN CHAND
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Cause List for Mediation Centre

Date : 08/04/2026

				Total Days spent :	-1
Case No.:	23/25	Case Id:	2604M04418	Referring Judge :	Sh. Satinder Kumar Gautam, DHJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:00:00 AM
SURINDER KAUR		Vs.	JASWANT SINGH		
				Total Days spent :	-1
Case No.:	268/25	Case Id:	2604M04424	Referring Judge :	Sh. Mukesh Kumar Gupta, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:00:00 AM
RAJ KUMAR AGGARWAL		Vs.	KAMLADITYYA CONSTRUCTION PVT LTD AND ORS		
				Total Days spent :	-1
Case No.:	572/25	Case Id:	2604M04417	Referring Judge :	Sh. Sachin Sood, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 AM
ARUN		Vs.	GEETA		
				Total Days spent :	-1
Case No.:	12237/24	Case Id:	2604M04428	Referring Judge :	Sh. Navdeep Gupta, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 AM
INDUSIND BANK LTD		Vs.	AIZAZ AHMED		
				Total Days spent :	-1
Case No.:	768/24	Case Id:	2604M04416	Referring Judge :	Sh. Dharmender Singh, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 AM
BANWARI LAL SHARMA		Vs.	SHELAL MALHOTRA		
				Total Days spent :	-1
Case No.:	146/25	Case Id:	2604M04421	Referring Judge :	Ms. Pooja Aggarwal, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	12:30:00 AM
RAJESH SHARMA		Vs.	GAURAV KUMAR AND ORS		
				Total Days spent :	-1
Case No.:	434/24	Case Id:	2604M04435	Referring Judge :	Ms. Sheetal Rani, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:30:00 AM
STATE		Vs.	AVNEET SINGH		
				Total Days spent :	-1
Case No.:	1357/23	Case Id:	2604M04407	Referring Judge :	Ms. Renu Chaudhary, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM
BEST AGROLIFE LTD		Vs.	HINSDUSTAN AGRICULTURE POINT		
				Total Days spent :	-1
Case No.:	2938/24	Case Id:	2604M04430	Referring Judge :	Sh. Arjun Kirar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM

Cause List for Mediation Centre

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THE KANGRA COOPERATIVE BANK LTD	Vs.	RAJPAL SINGH BISHT	Total Days spent :	-1
Case No.: 234/25	Case Id: 2604M04423	Referring Judge : Ms. Shivli Talwar, DJS	Hearing Time : 2:00:00 PM	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE				
RUBY KHATOON	Vs.	TOSIF RAJA	Total Days spent :	-1
Case No.: 762/25	Case Id: 2604M04422	Referring Judge : Sh. Gaurav Goyal, DJS	Hearing Time : 2:00:00 PM	
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC				
MUKESH KUMAR	Vs.	SAVITA RANI JAIN	Total Days spent :	-1
Case No.: 1028/23	Case Id: 2604M04164	Referring Judge : Ms. Richika Tyagi, DJS	Hearing Time : 2:00:00 PM	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS				
STATE	Vs.	GEETA DEVI	Total Days spent :	3
Case No.: 323/21	Case Id: 2604M04406	Referring Judge : Ms. Vineeta Goyal, DHJS	Hearing Time : 2:00:00 PM	
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				
GEETA	Vs.	CHANDER PAL SINGH	Total Days spent :	-1
Case No.: 488/24	Case Id: 2604M04408	Referring Judge : Sh. Shiv Kumar, DHJS	Hearing Time : 2:00:00 PM	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY				
URMINAL DEWAN	Vs.	VIJAY DUA	Total Days spent :	-1
Case No.: 468/25	Case Id: 2604M04409	Referring Judge : Sh. Raj Kumar Tripathi, DHJS	Hearing Time : 2:00:00 PM	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				
KANDOTH MOHAMMED SHAMZEER	Vs.	KALPATARU POWER TRANSMISSION LTD	Total Days spent :	-1
Case No.: 16563/23	Case Id: 2604M04410	Referring Judge : Ms. Renu Chaudhary, DJS	Hearing Time : 2:00:00 PM	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS				
KAMLESH	Vs.	MUKESH	Total Days spent :	-1
Case No.: 1936/24	Case Id: 2604M04411	Referring Judge : Sh. Arjun Kirar, DJS	Hearing Time : 2:00:00 PM	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
SHRIRAM FINANCE LTD	Vs.	PRAMOD SINGH	Total Days spent :	-1
Case No.: 2636/21	Case Id: 2604M04412	Referring Judge : Ms. Shivangi Mangla, DJS		

Cause List for Mediation Centre

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Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
M/S ALUTIX INSULATIONS	Vs.	B J KUPPUSWAMY	Total Days spent : -1
Case No.:	2633/21	Case Id:	2604M04413
Referring Judge :	Ms. Shivangi Mangla, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
VIKAS MITTAL	Vs.	LLOYD INSULATIONS INDIA LTD	Total Days spent : -1
Case No.:	123/16	Case Id:	2604M04414
Referring Judge :	Ms. Hala Quamar, DJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	2:00:00 PM
GUDDU SHARMA	Vs.	VINOD SHARMA	Total Days spent : -1
Case No.:	12378/16	Case Id:	2604M04415
Referring Judge :	Sh. Anil Kumar Paswan, DHJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	2:00:00 PM
RAVINDER SINGH	Vs.	MAHAL SINGH	Total Days spent : -1
Case No.:	8804/21	Case Id:	2604M04419
Referring Judge :	Sh. Arvind Tomar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
CANADIAN SPECIALITY VINYLs	Vs.	M/S BHARAT MARKETING	Total Days spent : -1
Case No.:	4539/24	Case Id:	2604M04420
Referring Judge :	Sh. Devanshu Sajlan, DJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT	Hearing Time :	2:00:00 PM
SUNDARAM FINANCE LTD	Vs.	KAMLESH	Total Days spent : -1
Case No.:	10653/19	Case Id:	2604M04432
Referring Judge :	Sh. Arjun Kirar, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM
M/S NEW TRENDZ FOOTWEAR	Vs.	M/S OXY MARKETING	Total Days spent : -1
Case No.:	1286/24	Case Id:	2604M04434
Referring Judge :	Ms. Shagun Sharma, DHJS	Hearing Time :	2:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	2:00:00 PM
VIVEK SISODA	Vs.	DEEPAK KUMAR BHATI	Total Days spent : -1
Case No.:	1918/23	Case Id:	2604M04436
Referring Judge :	Ms. Ishita Bhardwaj, DJS	Hearing Time :	2:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Hearing Time :	2:00:00 PM
DIVYA BHASIN	Vs.	SHARAD KUMAR SACHAN	Total Days spent : -1

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Case No.: 000519/22 Case Id: 2604M04433 Referring Judge : Ms. Richika Tyagi, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM
STATE Vs. YASHODA SHARMA
Total Days spent : -1

Case No.: 10213/19 Case Id: 2604M04431 Referring Judge : Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
DEEPAK Vs. DALBIR SINGH
Total Days spent : -1

Case No.: 7316/23 Case Id: 2604M04426 Referring Judge : Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
SNEH LATA Vs. NARESH THAKUR
Total Days spent : -1

Case No.: 370/25 Case Id: 2604M04429 Referring Judge : Sh. Vijay Kumar Dahiya, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 3:30:00 PM
DIVA SETHI Vs. PUSHKAR ARORA
Total Days spent : -1

Case No.: 940/25 Case Id: 2604M04425 Referring Judge : Sh. Manoj Kumar Sharma, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 11:00:00 PM
GEETA Vs. KIRAN
Total Days spent : -1

Total : 32

Mediator : Sh. Baljeet Kumar, Advocate

Case No.: 1890/25 Case Id: 2603M03114 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 AM
PUNJAB NATIONAL BANK Vs. PRADEEP KUMAR
Total Days spent : 27

Case No.: 6813/17 Case Id: 2601M00918 Referring Judge : Sh. Arvind Tomar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 AM
BHAGWAN DASS Vs. LALIT
Total Days spent : 69

Case No.: 752/23 Case Id: 2602M02513 Referring Judge : Sh. Vaibhav Garg, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 AM
STATE Vs. AAMEEN
Total Days spent : 41

Cause List for Mediation Centre

Date : 08/04/2026

Case No.: 544/25 Case Id: 2602M02717 Referring Judge : Sh. Nishant Garg, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 AM
ANAND KUMAR Vs. STATE
Total Days spent : 39

Case No.: 529/25 Case Id: 2602M01280 Referring Judge : Sh. Kautuk, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 11:30:00 AM
BHAGWAN DEVI Vs. BHAGWAN DASS
Total Days spent : 62

Case No.: 1147/25 Case Id: 2603M03115 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM
BANK OF BARODA Vs. RAM DAS
Total Days spent : 27

Case No.: 562/20 Case Id: 2601M00891 Referring Judge : Ms. Payal Singhal, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM
STATE Vs. IMRAN
Total Days spent : 69

Case No.: 690/25 Case Id: 2602M01976 Referring Judge : Sh. Raghubir Singh, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
NAYASA SUPERPLAST Vs. YOGI PRODUCTS
Total Days spent : 48

Case No.: 1235/24 Case Id: 2603M03849 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
BANK OF BARODA Vs. BHAGWAT SINGH
Total Days spent : 13

Case No.: 2141/24 Case Id: 2603M03619 Referring Judge : Sh. Danveer, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 3:00:00 PM
VASANT KUMAR BHAGWAN BANSODE Vs. SANGH RATAN SIDDHARTHA
Total Days spent : 20

Total : 10

Mediator : Sh. Dharamvir Gupta, Advocate

Case No.: 1399/25 Case Id: 2603M03837 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 AM
BANK OF BARODA Vs. TIPOO
Total Days spent : 13

Cause List for Mediation Centre

Date : 08/04/2026

Case No.: 297/24 Case Id: 2603M02981 Referring Judge : Sh. Sunil Choudhary, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:30:00 AM
STATE Vs. RYHANT SAINI
Total Days spent : 27

Case No.: 1450/23 Case Id: 2602M01591 Referring Judge : Ms. Anshul Singhal, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 AM
SONIA KOHLI Vs. RITA CHADHA
Total Days spent : 55

Case No.: 1803/25 Case Id: 2603M03532 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 10:00:00 AM
PUNJAB NATIONAL BANK Vs. MUKESH
Total Days spent : 20

Case No.: 294/20 Case Id: 2602M02156 Referring Judge : Sh. Danveer, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
AJAY KR AGGARWAL Vs. SURBHIT KR JAIN
Total Days spent : 47

Case No.: 74/20 Case Id: 2602M02155 Referring Judge : Sh. Danveer, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
AJAY KUMAR AGGARWAL Vs. SURBHIT KUMAR JAIN
Total Days spent : 47

Case No.: 286/20 Case Id: 2602M02157 Referring Judge : Sh. Danveer, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
AJAY KR AGGARWAL Vs. SURBHIT KR JAIN
Total Days spent : 47

Case No.: 5892/23 Case Id: 2602M01944 Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 3:00:00 PM
M/S JASMINE GLOBAL TECHNOLOGIES LLP Vs. M/S SNNR PVT LTD
Total Days spent : 48

Total : 8

Mediator : Sh. Durga Pd., Advocate

Case No.: 1211/25 Case Id: 2602M01916 Referring Judge : Sh. Devendra Kumar Sharma, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 11:00:00 AM
M/S M H POLYMERS PVT LTD Vs. M/S RAZA FOAM
Total Days spent : 50

Total :

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Mediator : Sh. J.L. Singla, Advocate

Case No.: 1658/25 **Case Id:** 2603M03112 **Referring Judge :** Ms. Richa Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY **Hearing Time :** 12:00:00 AM
BANK OF BARODA **Vs.** **JASBIR SINGH**
Total Days spent : 27

Case No.: 30/26 **Case Id:** 2602M02383 **Referring Judge :** Sh. Rakesh Kumar-IV, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 11:00:00 AM
IDBI BANK LTD **Vs.** **M/S 99 FOOR COMPANY**
Total Days spent : 41

Case No.: 998/25 **Case Id:** 2603M03520 **Referring Judge :** Sh. Naresh Kumar Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) **Hearing Time :** 11:00:00 AM
BANK OF BARODA **Vs.** **PRAMOD KUMAR**
Total Days spent : 20

Case No.: 12373/24 **Case Id:** 2602M01282 **Referring Judge :** Sh. Danveer, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 11:00:00 AM
INDUSIND BANK LTD **Vs.** **CHANDAN**
Total Days spent : 62

Case No.: 7341/23 **Case Id:** 2603M03529 **Referring Judge :** Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
M/S DURGA INTERNAITIONAL **Vs.** **CHARU HARJAI**
Total Days spent : 20

Case No.: 7340/23 **Case Id:** 2603M03526 **Referring Judge :** Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
M/S DURGA INTERNATIONAL **Vs.** **CHARU HARJAI**
Total Days spent : 20

Case No.: 7342/23 **Case Id:** 2603M03525 **Referring Judge :** Ms. Urvi Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
M/S DURGA INTERNATIONAL **Vs.** **CHARU HARJAI AND ANR**
Total Days spent : 20

Case No.: 1507/25 **Case Id:** 2604M04150 **Referring Judge :** Ms. Neha Pandey, DJS
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY / **Hearing Time :** 12:00:00 PM
JYOTI **Vs.** **RAMNEET KAUR KHURANA**
Total Days spent : 6

Cause List for Mediation Centre

Date : 08/04/2026

Case No.:	7860/19	Case Id:	2603M02995	Referring Judge :	Ms. Ravisha Sidana, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	27
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
HAVELLS INDIA LTD	Vs.			A S POWER SYSTEM					
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Case No.:	4559/20	Case Id:	2603M03499	Referring Judge :	Sh. Navdeep Gupta, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	20
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
BIPASA TRADE LINK PVT LTD	Vs.			SRI BALAJI INDUSTRIES					
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Case No.:	3037/20	Case Id:	2603M03498	Referring Judge :	Ms. Urvi Gupta, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	20
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
BIPASA TRADE LINK PVT LTD	Vs.			SRI BALAJI INDUSTRIES					
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Case No.:	14345/18	Case Id:	2603M02967	Referring Judge :	Sh. Navdeep Gupta, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	27
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
POOJA FINLEASE LTD	Vs.			SUMIL KUMAR					
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Total :	12								

Mediator : Sh. Naveen Grover, Advocate

Case No.:	3054/24	Case Id:	2602M01874	Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	2:00:00 AM	Total Days spent :	49
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
NARINDER KUMAR	Vs.			ANIL NAGPAL					
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Case No.:	3057/24	Case Id:	2602M01875	Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	2:00:00 AM	Total Days spent :	49
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
NARINDER KUMAR	Vs.			ANIL NAGPAL					
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Case No.:	451/26	Case Id:	2604M04136	Referring Judge :	Sh. Gopal Krishan, DJS	Hearing Time :	11:00:00 AM	Total Days spent :	6
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /								
DHARMENDER KUMAR	Vs.			BEENA SHARMA					
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Case No.:	1280/25	Case Id:	2602M01891	Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	49
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
NARINDER KUMAR	Vs.			ANIL NAGPAL					

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Date : 08/04/2026

Case No.:	940/22	Case Id:	2601M00314	Referring Judge :	Sh. Naveen Gupta, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	83
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			SUBHASH KUMAR MADAN		Vs. RAMESH KUMAR MADAN			
Case No.:	90/26	Case Id:	2602M01274	Referring Judge :	Sh. Rajesh Kumar Goel, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	62
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			TATA CAPITAL LTD		Vs. MANJU GANDHI			
Case No.:	431/24	Case Id:	2602M01276	Referring Judge :	Ms. Gunjan Gupta, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	62
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			SHEELA DEVI		Vs. TUSHAR WADHWA			
Case No.:	5068/24	Case Id:	2602M01889	Referring Judge :	Ms. Surabhi Sethi, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	49
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			NARINDER KUMAR		Vs. ANIL NAGPAL			
Case No.:	3292/21	Case Id:	2602M02525	Referring Judge :	Sh. Kartik Taparia, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	41
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			MOHD TARIQ		Vs. MOHD ARIF			
Case No.:	796/25	Case Id:	2602M01856	Referring Judge :	Sh. Ashutosh Kumar, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	49
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			UNION BANK OF INDIA		Vs. SHALINI SHARMA			
Case No.:	177/26	Case Id:	2603M03509	Referring Judge :	Sh. Devendra Kumar Sharma, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	20
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			TEAM ASIA MARKETING PVT LTD		Vs. M/S CREATIVE ENTERPRISES			
Case No.:	1308/25	Case Id:	2603M03625	Referring Judge :	Sh. Vijay Kumar Dahiya, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	20
Case Type :	MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL			DEEPAK		Vs. SHEETAL			
Case No.:	34/23	Case Id:	2604M04141	Referring Judge :	Sh. Bharat Aggarwal, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	6
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			NEERAJ SAHU		Vs. MANMOHAN KAUR			

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Case No.: 655/22 Case Id: 2603M03817 Referring Judge : Ms. Alka Singh, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
ANUPAMA NAGPAL Vs. DARSHAN SINGH CHAWLA
Total Days spent : 15

Total : 14

Mediator : Sh. O.P. Gupta, Retd Judicial Officer

Case No.: 12374/24 Case Id: 2602M01295 Referring Judge : Sh. Danveer, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM
INDUSIND BANK LTD Vs. GUFRAH AHMAD
Total Days spent : 62

Case No.: 9914/23 Case Id: 2601M00309 Referring Judge : Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM
M/S INDUSIND BANK LTD Vs. BROWN BIRD ENTERPRISES PVT LTD
Total Days spent : 83

Case No.: 340/24 Case Id: 2603M03850 Referring Judge : Sh. Lalit Kumar, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:00:00 PM
MAHARAJA AGRASEN HOSPITAL CAHRITABLE TRUST Vs. BALWANT RAI BHATIA
Total Days spent : 13

Case No.: 530/24 Case Id: 2603M03615 Referring Judge : Sh. Devanshu Sajlan, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 12:30:00 PM
NEW MEHTA AUTO INDUSTRIES Vs. SHASHI YADAV
Total Days spent : 20

Case No.: 9913/23 Case Id: 2601M00308 Referring Judge : Sh. Navdeep Gupta, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 1:00:00 PM
INDUSIND BANK LTD Vs. BROWN BIRD ENTERPRISES PVT LTD
Total Days spent : 83

Case No.: 741/22 Case Id: 2602M01688 Referring Judge : Sh. Arvind Bansal, DHJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
OKHLA PLASTIC LTD Vs. BALAJI SANCHAR GROUP
Total Days spent : 55

Case No.: 2066/23 Case Id: 2603M03851 Referring Judge : Sh. Naveen Kr. Kashyap, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:00:00 PM
NEELAM Vs. SACHIN
Total Days spent : 13

Cause List for Mediation Centre

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Case No.:	9025/25	Case Id:	2603M03859	Referring Judge :	Sh. Navdeep Gupta, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	13
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
M/S SREE GOKULAM CHIT & FINANCE CO P LTD		Vs.		MURALI T S					
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Case No.:	4024/19	Case Id:	2603M03121	Referring Judge :	Sh. Pranjal Gangwar, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	27
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
PUNJAB DISTRIBUTORS PVT LTD		Vs.		SWARAN ENGINEERING TECHNOLOGIES					
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Case No.:	10530/16	Case Id:	2603M03616	Referring Judge :	Sh. Sumeet Anand, DHJS	Hearing Time :	2:30:00 PM	Total Days spent :	20
Case Type :	PARTITION : SUIT FOR PARTITION								
CHAWLI DEVI		Vs.		TULSI DASS					
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Total :	10								

Mediator : Sh. Purender Lakra, Advocate

Case No.:	976/23	Case Id:	2603M03942	Referring Judge :	Sh. Manoj Kumar Sharma, DHJS	Hearing Time :	11:30:00 AM	Total Days spent :	13
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT								
USHA AND ORS		Vs.		PANNI DEVI AND ORS					
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Case No.:	447/25	Case Id:	2603M03839	Referring Judge :	Ms. Ishita Bhardwaj, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	13
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
ROHIT SALUJA		Vs.		ANJALI					
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Case No.:	1311/18	Case Id:	2604M04137	Referring Judge :	Sh. Abhishek Srivastava, DHJS	Hearing Time :	3:00:00 PM	Total Days spent :	6
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
PAYAL CABLES PVT LTD		Vs.		AXIS BANK LTD					
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Case No.:	11/20	Case Id:	2602M02413	Referring Judge :	Sh. Shiv Kumar, DHJS	Hearing Time :	3:00:00 PM	Total Days spent :	41
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
ASHOK KUMAR MAHAJAN		Vs.		HARBHAJAN SINGH AND ANR					
<hr/>									
Case No.:	9250/16	Case Id:	2602M02419	Referring Judge :	Sh. Shiv Kumar, DHJS	Hearing Time :	3:00:00 PM	Total Days spent :	41
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND								
HARBHAJAN SINGH		Vs.		ASHOK KR MAHAJAN					
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Total :									

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Mediator : Sh. Raghubir Singh, DHJS

Case No.: 11929/25 **Case Id:** 2603M03024 **Referring Judge :** Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 12:00:00 PM
M/S ARIHANT FASHION **Vs.** **PIYUSH JINDAL**
Total Days spent : 27

Case No.: 1192/25 **Case Id:** 2603M03022 **Referring Judge :** Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
M/S ARIHANT FASHION **Vs.** **PIYUSH JINDAL**
Total Days spent : 27

Case No.: 11930/25 **Case Id:** 2603M03023 **Referring Judge :** Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
M/S ARIHANT FASHION **Vs.** **PIYUSH JINDAL**
Total Days spent : 27

Case No.: 11922/25 **Case Id:** 2603M03028 **Referring Judge :** Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
M/S ARIHANT FASHION **Vs.** **PIYUSH JINDAL**
Total Days spent : 27

Case No.: 11926/25 **Case Id:** 2603M03026 **Referring Judge :** Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
M/S ARIHAND FASHION **Vs.** **PIYUSH JINDAL**
Total Days spent : 27

Case No.: 11923/25 **Case Id:** 2603M03027 **Referring Judge :** Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
M/S ARIHANT FASHION **Vs.** **PIYUSH JINDAL**
Total Days spent : 27

Case No.: 11928/25 **Case Id:** 2603M03025 **Referring Judge :** Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
M/S ARIHANT FASHION **Vs.** **PIYUSH JINDAL**
Total Days spent : 27

Case No.: 10489/17 **Case Id:** 2601M00157 **Referring Judge :** Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time :** 2:00:00 PM
M/S SARAN JEWELLERS **Vs.** **SWARN GEMS PVT LTD**
Total Days spent : 90

Cause List for Mediation Centre

Date : 08/04/2026

Case No.: 10490/17 Case Id: 2601M00158 Referring Judge : Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S SARAN JEWELLERS Vs. SWARN GEMS PVT LTD
Total Days spent : 90

Case No.: 10491/17 Case Id: 2601M00159 Referring Judge : Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S SARAN JEWELLERS Vs. SWARN GEMS PVT LTD
Total Days spent : 90

Case No.: 878/24 Case Id: 2601M00852 Referring Judge : Ms. Goma Dabas Gupta, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
HARPREET KAUR Vs. KARANDEEP SINGH
Total Days spent : 69

Case No.: 181/22 Case Id: 2601M00861 Referring Judge : Ms. Goma Dabas Gupta, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
HARPREET KAUR Vs. KARANDEEP SINGH
Total Days spent : 69

Case No.: 12718/25 Case Id: 2603M03007 Referring Judge : Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S ARIHANT FASHION Vs. PIYUSH JINDAL
Total Days spent : 27

Case No.: 10492/17 Case Id: 2601M00156 Referring Judge : Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S SARAN JEWELLERS Vs. SWARN GEMS PVT LTD
Total Days spent : 90

Total : 14

Mediator : Sh. Rajesh Kumar Goel, DHJS

Case No.: 464/24 Case Id: 2603M03801 Referring Judge : Ms. Neha Pandey, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
OMSONS MARKETING PVT LTD Vs. FORTUNE HEALTH CARE SERVICES PVT LTD AND ORS
Total Days spent : 14

Case No.: 446/24 Case Id: 2603M03777 Referring Judge : Ms. Richa Sharma, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
OMSONS MARKETING PVT LTD Vs. EXPO MEDIA DEVELOPERS PVT LTD
Total Days spent : 14

Cause List for Mediation Centre

Date : 08/04/2026

Case No.:	445/24	Case Id:	2603M03762	Referring Judge :	Ms. Richa Sharma, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	14
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
M/S OMSONS MARKETING PVT LTD		Vs.		M/S RADINTOON TRADEX PVT LTD AND ORS					
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Case No.:	447/24	Case Id:	2603M03776	Referring Judge :	Ms. Richa Sharma, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	14
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
OMSONS MARKETING PVT LTD		Vs.		PIONEER GEL PVT LTD					
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Total :	4								

Mediator : Sh. Randeep Pundir, Advocate

Case No.:	1415/25	Case Id:	2604M04125	Referring Judge :	Sh. Sumeet Anand, DHJS	Hearing Time :	12:30:00 AM	Total Days spent :	6
Case Type :	PARTITION : SUIT FOR PARTITION								
BHAGWATI SAINI		Vs.		KUSUM DEVI					
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Case No.:	849/25	Case Id:	2603M03547	Referring Judge :	Ms. Ruchika Singla, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	20
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES								
VIJAY DANIEL		Vs.		JASVINDER SINGH					
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Case No.:	1274/22	Case Id:	2602M02411	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	41
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE								
SAURABH BHARTI		Vs.		TANYA TANEJA					
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Case No.:	1097/23	Case Id:	2603M03835	Referring Judge :	Ms. Shaina Goyal, DJS	Hearing Time :	2:45:00 PM	Total Days spent :	13
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
FARHA		Vs.		OSAMA					
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Case No.:	7608/22	Case Id:	2601M00877	Referring Judge :	Ms. Aradhana, DJS	Hearing Time :	3:00:00 PM	Total Days spent :	69
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
M/S SATIN CREDIT CARE NETWORK LTD		Vs.		MOHD YAKUB					
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Case No.:	1775/21	Case Id:	2602M01977	Referring Judge :	Ms. Anshul Singhal, DJS	Hearing Time :	3:00:00 PM	Total Days spent :	48
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
GRIPPLE HANGERS & JOINER SYSTEMS INDIA PVT LTD		Vs.		FABLAB ENGINEERING INDIA PVT LTD					

Cause List for Mediation Centre

Date : 08/04/2026

Case No.: 25/23 Case Id: 2603M03868 Referring Judge : Ms. Dhanashree Deka, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 10:00:00 PM
KHUSHI RAM Vs. CHANDERWATI
Total Days spent : 13
Total : 7

Mediator : Sh. Tarun K Rattan, Advocate

Case No.: 22/08 Case Id: 2603M03111 Referring Judge : Ms. Udit Jain, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:00:00 AM
STATE Vs. AMARJEET SINGH
Total Days spent : 27

Case No.: 10051/23 Case Id: 2603M03944 Referring Judge : Ms. Ravisha Sidana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 AM
TPDDL Vs. AMBIKA
Total Days spent : 13

Case No.: 343/24 Case Id: 2602M01587 Referring Judge : Ms. Preeti Aggarwal Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 11:30:00 AM
SIRCA PAINTS INDIA LTD Vs. MONISH SHAIKH
Total Days spent : 55

Case No.: 211/25 Case Id: 2603M03943 Referring Judge : Sh. Jiten Mehra, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 PM
ANJU MAHAJAN Vs. AMARJEET SINGH AND ORS
Total Days spent : 13

Case No.: 79783/16 Case Id: 2602M01575 Referring Judge : Sh. Bharat Aggarwal, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 12:00:00 PM
ARYA ANATHALAYA Vs. S K BERI BROS ANR
Total Days spent : 55

Case No.: 1791/17 Case Id: 2603M03852 Referring Judge : Sh. Arvind Tomar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
RUNGTA IRRIGATION LTD Vs. KARNI MA IRRIGATION
Total Days spent : 13

Case No.: 1310/25 Case Id: 2602M02373 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 12:30:00 PM
SHASHI KANT Vs. STUTICA
Total Days spent : 41

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Date : 08/04/2026

Case No.: 1893/25 Case Id: 2603M03945 Referring Judge : Ms. Preeti Aggarwal Gupta, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 1:00:00 PM
SHRIRAM FINANCE LTD Vs. AMIRUDDIN SAIFE
Total Days spent : 13

Case No.: 1963/23 Case Id: 2602M01957 Referring Judge : Sh. Lovleen, DJS
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 3:00:00 PM
ANUJ ANAND Vs. SURUCHI KOHLI
Total Days spent : 48

Total : 9

Mediator : Sh. Vinod Kumar Meena, DHJS

Case No.: 511/21 Case Id: 2602M02387 Referring Judge : Sh. Milan Goel, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
TILAK RAJ Vs. SHUBHAM GUPTA
Total Days spent : 41

Total : 1

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